G.S.R. (E).- In the notification of the Government of India, in the Ministry of Finance (Department of Revenue), No.1/2017-Integrated Tax (Rate), dated the 28th June, 2017, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 666(E), dated the 28th June, 2017,-

(i) at page 75, in line 20, for “30” read “30 or any Chapter”;

(ii) at page 99, in line 33, omit the words “other than those”;

(iii) at page 117, in line 5, omit the words “goggles and the like, corrective, protective or other”.

[F.No.354/117/2017-TRU]

(Mohit Tewari)
Under Secretary to the Government of India